

**New vehicle scrappage policy**

132. DR. L. HANUMANTHAIAH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether New Vehicle Scrappage Policy will be implemented in order to bring the same into force in early 2020;

(b) if so, the details thereof; and

(c) whether the non-polluting vehicles which were registered before 2005 and which have passed the fitness test are also getting scrapped under the said policy?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) Ministry of Road Transport and Highways has circulated a draft note for Cabinet on creation of an eco-system for voluntary and environment friendly phasing out of unfit and older polluting vehicles for inter-ministerial consultation. Draft Guidelines for setting up, authorization and operation of Vehicle Scrapping Centres has been circulated for public comments and is available on Ministry's website.

**Online vehicle document as valid proof**

133. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has permitted online vehicle documents as a valid proof;

(b) if so, the details thereof and if not, reasons therefor;

(c) whether Government has issued any instructions to State Governments in this regard;

(d) if so, the details thereof and if not, reasons therefor;

(e) whether Government has received any complaints regarding online documents being accepted by enforcement agencies; and

(f) if so, details thereof along with action taken to prevent recurrence of such incidents?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) The Government has issued G.S.R. 1081(E) dated 02.11.2019 to